

(9)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH : JODHPUR

Date of order :- 22.03.1999

O.A. No. 436/95

Mangi Lal son of Shri Dev Chand aged 40 years working under Inspector of Works, Northern Railway, Bikaner, resident of Near Ramdev Temple, Rampura Basti, Lalgarh (Bikaner).

... Applicant.

v e r s u s

1. Union of India through the General Manager, Northern Railway Headquarters Office, Baroda House, New Delhi.
2. Divisional Railway Manager, Northern Railway, Bikaner Division, Bikaner.
3. Divisional Superintending Engineer (C), Northern Railway, Bikaner Division, Bikaner.
4. Divisional Personnel Officer, Northern Railway, Bikaner Division, Bikaner.
5. Divisional Engineer (D.E.N.), Northern Railway, Bikaner Division, Bikaner.

... Respondents.

Mr. Y.K. Sharma, Counsel for the applicant.

Mr. S.S. Vyas, Counsel for the respondents.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Administrative Member.

ORDER

(Per Hon'ble Mr. Gopal Krishna)

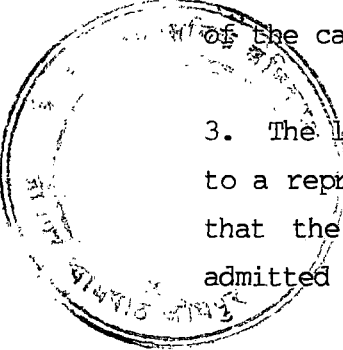
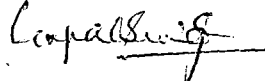
Applicant, Mangi Lal, has filed this application under Section 19 of the Administrative Tribunals Act, 1985, mainly praying for a direction to the respondents to consider him for promotion to the post of Mason even if he is subjected to the requisite trade test.

Cf Krishna

2. We have heard the learned counsel for the parties. Records of the case have been carefully perused.

3. The learned counsel for the applicant has drawn our attention to a representation at Annexure A/1 dated 23.3.94 and has stated that the same is still pending consideration. This fact is admitted by the respondents in their reply.

4. In the circumstances, this application is disposed of with a direction to the respondents to take a decision on the applicant's representation through a detailed speaking order within a period of three months from the date of receipt of a copy of this order. If the applicant is aggrieved by the decision taken by the respondents, he will be at liberty to file a fresh O.A. No order as to costs.

  
  
(Gopal Singh)  
Adm. Member

  
(Gopal Krishna)  
Vice Chairman

CVR.